

Accounts opened under Sukanya Samridhi Yojana

†692. MS. SAROJ PANDEY: Will the Minister of FINANCE be please to state:

(a) the details of the number of accounts opened under Sukanya Samridhi Yojana across country after implementation of the said scheme, State-wise; and

(b) the total amount deposited in such accounts till date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) Sir, State-wise number of accounts opened and the total amount deposited under Sukanya Samridhi Yojana across the country since the introduction of the scheme are as under:

Sl. No.	Name of State	Accounts opened till June 30, 2018	Amount deposited till June 30, 2018 (₹ in crore)
1	2	3	4
1.	Andaman and Nicobar	2,327	8.10
2.	Andhra Pradesh	7,11,392	1,385.21
3.	Arunachal Pradesh	12,700	29.49
4.	Assam	2,17,728	270.93
5.	Bihar	6,01,464	692.44
6.	Chandigarh	9,500	41.41
7.	Chhattisgarh	3,94,836	504.30
8.	Dadra and Nagar Haveli	895	0.97
9.	Daman and Diu	1,156	2.43
10.	Delhi	2,72,127	1,340.58
11.	Goa	37,207	70.93
12.	Gujarat	4,84,348	1,166.94
13.	Haryana	4,62,377	1,657.32
14.	Himachal Pradesh	2,24,028	525.75
15.	Jammu and Kashmir	1,45,055	322.38
16.	Jharkhand	5,81,408	503.80

†Original notice of the question was received in Hindi.

1	2	3	4
17.	Karnataka	11,99,310	2,126.88
18.	Kerala	4,29,616	808.19
19.	Lakshadweep	10	0.00
20.	Madhya Pradesh	6,24,975	684.55
21.	Maharashtra	11,66,040	3,249.00
22.	Manipur	27,128	39.16
23.	Meghalaya	10,072	16.95
24.	Mizoram	4,073	4.05
25.	Nagaland	5,472	5.33
26.	Odisha	5,36,638	830.81
27.	Puducherry	8,838	36.42
28.	Punjab	3,72,761	1,015.10
29.	Rajasthan	6,63,158	660.14
30.	Sikkim	8,630	18.54
31.	Tamil Nadu	15,94,443	2,940.01
32.	Telangana	4,96,615	1,519.46
33.	Tripura	25,868	46.17
34.	Uttar Pradesh	15,08,668	1,288.05
35.	Uttarakhand	3,45,041	746.63
36.	West Bengal	7,99,538	1,421.18
TOTAL		1,39,85,442	25,979.62

Recovery of NPAs

693. SHRI P. BHATTACHARYA: Will the Minister of FINANCE be pleased to state:

(a) the details of the defaulting companies/individuals against whom Non-Performing Assets (NPAs) of more than ₹10 crore and above are pending for recovery; and